



OFFICE OF THE SECRETARY,
ALL INDIA INCOME TAX DEPARTMENT
CRICKET ORGANISING-CUM-MANAGEMENT
COMMITTEE, PUNE.

Aayakar Bhavan, 12, Sadhu Vaswani Road, Pune 411 001.

TEL : 020-26123343 FAX : 020-26137020

सत्यमेव जयते

SPEED POST

No.:PN/CC/EST/All India Cricket/2007-08/8977

Date : 28/01/2008

To,
All Cadre Controlling Chief Commissioners of Income Tax,
The Director General of Income Tax (NADT), Nagpur

Sir,

Sub : Selection of trials All India Department Cricket
Team of Cricket – reg.

The Central Board of Direct Taxes has approved formation of All India Cricket Team vide letter in F.No. Dir.(Hqrs)/Ch.(DT)/2007/2438 dated 22/10.2007 (copy enclosed). It has been decided to have selection trials for formation of All India Cricket Team at Pune from 20th to 22nd February, 2008. Stay arrangement will be made by Sports & Recreation Club, Pune.

Schedule of the same is as under :

Reporting : 19th February, 2008 – Evening
Stay : Arrangement shall be communicated
to the participants
Selection Trials: 20th, 21st & 22nd February, 2008.

02. You are, therefore, requested to nominate recognized cricket players of your region for selection camp which will be held on 20th, 21st & 22nd February, 2008. The players should be fairly young and currently playing professional cricket of high level.

..2..

28/1/08

:2:

03. The nominations may kindly be sent on Fax No. 020-26137020/ 26129306 / 26124349 by 8th February, 2008 positively. The players may be requested to contact Shri Milind Kulkarni, ITO [Cell No. 9823015050, Tel. (O): 020-27641691]. The players shall be treated as on duty during this tour.

04. This has been issued with approval of Chairman of the Committee.

Yours faithfully,



(SANDIP PRADHAN)

Secretary,

**All India Income Tax Department
Cricket Organising-Cum-Management
Committee, Pune**

Encl : Nomination Form

Copy to :

- 1) Shri Shailendra Handa, CIT(A)-VIII, Delhi
Chairman.
- ✓2) Shri Debjyoti Das, Director (Hqrs), CBDT, New Delhi
Ex-Officio Member.
- 3) The Secretary, IRS Association, New Delhi.
- 4) The Secretary General, ITGOA, Mumbai/ *New Delhi*
- 5) The Secretary General, ITEF, Mumbai/ *New Delhi*



(SANDIP PRADHAN)

Secretary,

**All India Income Tax Department
Cricket Organising-Cum-Management
Committee, Pune**

F.No.Dir.(Hqrs.)/Ch.(DT)/2007 /2438
Government of India
Ministry of Finance
Department of Revenue
{ Central Board of Direct Taxes }

New Delhi, 22nd October, 2007

To,

Shri Shailendra Handa
Commissioner of Income-tax (A)-VIII,
Delhi.

Sir,

Subject : Formation of all India Department teams for various sports -reg.

I am directed to convey the approval of CBDT to form a cricket organizing-cum-management committee who will be responsible for organizing coaching camps, inter-region cricket tournaments and selection of national level team of the Income-tax Department. The constitution of the committee is as under:

- a) Shri Shailendra Handa, CIT(A)-VIII, Delhi (Chairman)
- b) Shri Sandip Pradhan, Addl CIT (Hq), Pune (Secretary)
- c) Director (HQ), CBDT, as ex-officio member of the committee:

2. The committee may co-opt other members of the Committee from different CCsIT Region as deemed fit. However, they should co-opt at least one staff member and one ITO/AC/DC who is member of the Officers Association (ITGOA).

3. The committee is authorized to issue letters from time to time to different CCsIT(CCA) requesting them to permit certain players for participating in coaching camps and tournaments. The decision regarding recognition of the tournament/coaching camp for treating participation as 'on duty' will be taken after prior approval of Board.

4. This is for information and necessary action.


Yours faithfully,

/

{ **Debjyoti Das** }
Director (Hqrs.), CBDT
Tel.# 23093134

Copy to :-

1. Shri Sandip Pradhan, Addl CIT (Hq), Pune.


{ **Debjyoti Das** }
Director (Hqrs.), CBDT

F.No.Dir.(Hqrs.)/Ch.(DT)/2007
- Government of India
Ministry of Finance
Department of Revenue
{ Central Board of Direct Taxes }

New Delhi, 16th January, 2008

To,

Shri Shailendra Handa
Commissioner of Income-tax -VIII,
Room No.183, C.R. Building,
Delhi

Sir,

Subject : Formation of all India Department teams for various sports -reg.
Ref. : CBDT letter dt. 22.10.2007.

I am directed to convey the approval of CBDT to the organizing committee to hold a 3-day coaching-cum-selection camp (exclusive to travel time) at Pune in February. The exact dates may be decided by the organizing committee with regard to availability of practice grounds and stay arrangements to be organized by them. The organizing committee is authorized to request CCIT (CCA) to permit a limited number of good players among employees of the Income-tax Department to attend the camp. Information may also be sent to the Board regarding the final dates and list of participants in the camp.

2. Since this camp will be for the purpose of participation of the selected team in national-level tournaments, the attendance of the players at the camp may be treated as being on official duty, which is as per extant government rules.

3. I am further directed to request the chairman of the organizing committee to inform the names and designations of the co-opted members of the committee as was authorized by the Board vide letter dt.22.10.2007.

4. This is for information and necessary action.


Yours faithfully,

/

{ Debjyoti Das }
Director (Hqrs.), CBDT
Tel.# 23093134

Copy to:-

✓ Shri Sandip Pradhan, Addl. CIT (Hqr)(Admn.), Pune.


{ Debjyoti Das }
Director (Hqrs.), CBDT

**ALL INDIA INCOME TAX DEPARTMENT
CRICKET ORGANISING-CUM-MANAGEMENT
COMMITTEE, PUNE
YEAR 2008.**

NOMINATION FORM

- 1) CCIT REGION :
- 2) NAME OF THE CO-ORDINATOR :
- DESIGNATION :
- TELE. NO. :
- ADDRESS :

- 3) DETAILS OF THE CRICKET PLAYERS NOMINATED

S.No.	Name & Designation	Age	Details of current performance	Contact No.